

HIGH COURT OF SIKKIM
GANGTOK

No. 17/HCS

Dated: 21/10/2022

NOTIFICATION

Hon'ble the High Court is pleased to appoint the following Advocates as Oath Commissioners for Gangtok and Pakyong Districts for a term of 02 (two) years, from the date of issuance of this Notification, to administer oath on affidavit under the provisions of Section 139 of the Code of Civil Procedure, 1908, Section 297 of the Code of Criminal Procedure, 1973 and Section 3(2) of the Oaths Act, 1969:

1. Mr. Baichung Bhutia
2. Mr. Shakil Karki
3. Ms. Sarita Bhusal
4. Ms. Sweta Mittal
5. Ms. Hemlata Sharma
6. Ms. Ashmeeta Rai
7. Ms. Parvin Manger
8. Ms. Gulnaz Khatoon
9. Ms. Bhawana Rai
10. Mr. Sudhir Prasad
11. Ms. Tshering Laki
12. Ms. Bimla Chettri
13. Ms. Babita Kumari
14. Mr. Anil Gurung
15. Ms. Deechen Doma Tamang
16. Ms. Shadhna Pradhan
17. Ms. Roshni Chettri
18. Ms. Puja Kumari Singh
19. Ms. Purnima Subba
20. Mr. Basanta Kharka
21. Ms. Songmith Leezum Lepcha

22. Mr. Dhiren Subba
23. Ms. Sunita Lamichaney
24. Ms. Sweta Karki
25. Ms. Leongmith Lepcha
26. Mr. Yozan Rai
27. Mr. Loknath Khanal
28. Ms. Neghangma Limboo
29. Ms. Rakchya Chettri
30. Ms. Dawa Doma Sherpa
31. Ms. Prescilla Rai
32. Ms. Anjali Shah
33. Mr. Biskash Subba
34. Ms. Anuradha Tamang
35. Ms. Tshering Uden Sherpa
36. Ms. Samita Gurung
37. Ms. Shristika Karki
38. Ms. Sushma Rai
39. Ms. Bhawana Chhetri
40. Ms. Tshewang Choden Lepcha
41. Mr. Nikesh Chettri
42. Ms. Mingma L. Sherpa

The Oath Commissioners shall act in accordance with Rule 9, 10, 11, 12 and 16 of "The Sikkim Oath Commissioners (Appointment & Control) Rules, 2008." The remuneration for attestation of affidavit is as follows:-

- (a) Attestation at the Court Premises : ₹ 100/- per affidavit.
- (b) Attestation in the residence of deponent : ₹ 200/- per affidavit.

By Order,

Sd/-

(K.W. Bhutia)

REGISTRAR GENERAL

Memo No. 8(35) Confdl/HCS/ 6921-54

Dated: 21/10/2022

Copy to:

1. The Chief Secretary, Government of Sikkim, Gangtok.
2. The Advocate General, Government of Sikkim, Gangtok.
3. The Additional Advocate General, Government of Sikkim, Gangtok.
4. The Principal District & Sessions Judge, Gangtok and District & Sessions Judge, Pakyong District (Incharge).
5. The Director, Sikkim Judicial Academy, Gangtok.
6. The District & Sessions Judge (Special Division-I) at Gangtok.
7. The District & Sessions Judge (Special Division-II) at Gangtok (Incharge).
8. The Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim.
9. The District & Sessions Judge, Namchi District.
10. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
11. The Chief Judicial Magistrate-cum-Sr. Civil Judge, Gyalshing District and Chief Judicial Magistrate-cum-Sr. Civil Judge, Soreng District (Incharge).
12. The Chief Judicial Magistrate-cum-Sr. Civil Judge, Gangtok District.
13. The Chief Judicial Magistrate-cum-Sr. Civil Judge, Namchi District, The Civil Judge-cum-Judicial Magistrate, Namchi District (In-charge) and Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division (Incharge).
14. The Civil Judge-cum-Judicial Magistrate, Mangan District, Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division (Incharge) and Chief Judicial Magistrate-cum-Civil Judge, Chungthang Sub-Division (Incharge).
15. The Civil Judge-cum-Judicial Magistrate, Gangtok District, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division (Incharge) and Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division (Incharge).
16. The Civil Judge-cum-Judicial Magistrate, Gyalshing District and Civil Judge-cum-Judicial Magistrate, Soreng Sub-Division (In-charge).
17. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub-Division.
18. District Magistrate, Gangtok District.
19. District Magistrate, Pakyong District.
20. District Magistrate, Namchi District.
21. District Magistrate, Gyalshing District.
22. District Magistrate, Soreng District.
23. The General Secretary, Bar Association of Sikkim, Gangtok.
24. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
25. The General Secretary, Namchi Bar Association, Namchi.

26. Additional Secretary, Home Department, Government of Sikkim for printing in the Government Gazette.
27. P.A. to the Registrar (Judicial Service)-cum-OSD to Hon'ble the Chief Justice, High Court of Sikkim.
28. P.A. to the Registrar General, High Court of Sikkim.
29. P.A. to the Registrar, High Court of Sikkim.
30. P.A. to the CPC, High Court of Sikkim.
31. All Section Incharge, High Court of Sikkim, Gangtok.
32. Computer Cell, High Court of Sikkim, Gangtok.
33. Notice Board.
34. Guard file; and
35. File.

Y
21-10-2022

REGISTRAR